

Authority/Executive Committee or Chairman without reference to Government; and

(d) the number and categories of Class IV posts created by the Authority or Chairman from 1st January, 1975 to 31st August, 1977 in spite of the existing ban?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to (c). The information is as per Statement laid on the Table of the House. [Placed in Library. See No. LT-1248/77]. Information in regard to part (a) has been furnished under the presumption that it refers to erstwhile Marine Products Export Promotion Council.

(d) One post of Messenger for Regional Office, Calcutta was sanctioned by the Authority with effect from 1st April 1977.

Recommendations of the Pillai Committee

2375. SHRI R. L. KUREEL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have accepted the recommendations of the Pillai Committee on Standardisation of Pay Scales, Service Conditions, Service Conduct Rules and Disciplinary Regulations for Officers in the fourteen nationalised banks;

(b) if so, when are they going to be implemented; and

(c) if not, why and to what extent they are rejected?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). Recommendations of the Pillai Committee relate to standardisation of Pay scales, al-

lowances and perquisites of officers in the nationalised banks and not to the Service Conduct Rules and Disciplinary Regulations. The recommendations of the Pillai Committee as modified by the group of bankers have already been accepted by the Government and communicated to the banks concerned for their adoption. Nationalised banks are taking steps for implementing these recommendations

बिहार राज्य के प्रखण्डों में राष्ट्रीयकृत बैंकों की शाखाएँ खोला जाना

2376. श्री ज्ञानेश्वर प्रसाद यादव : क्या विल मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य के कितने प्रखण्डों में राष्ट्रीयकृत बैंकों की शाखाएँ नहीं खोली गई हैं,

(ख) क्या भागलपुर जिले के गोपालपुर प्रखण्ड में किसी भी राष्ट्रीयकृत बैंक की कोई भी शाखा नहीं है; और

(ग) यदि हाँ, तो इसके क्या कारण हैं और सभी प्रखण्डों में शाखाएँ कब तक खोली जायेंगी ?

विल तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) दिसम्बर, 1977 की स्थिति के अनुसार बिहार में 94 एम्मे सामुदायिक विकास खण्ड हैं जिनमें क्षेत्रीय ग्रामीण बैंकों सहित सरकारी क्षेत्र के बैंकों का कोई कार्यालय नहीं है ।

(ख) और (ग). भागलपुर जिले के गोपालपुर खण्ड के लिए कोई बैंक कार्यालय नहीं है। परन्तु, यूनाइटेड कमर्शियल बैंक की भारतीय रिजर्व बैंक ने जुलाई, 1977 में लाइसेंस जारी किया था और बताया है वह गोपालपुर में शीघ्र ही अपना कार्यालय खोलेगा। बिहार के जोष बिना बैंक वाले